

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/ (IB)/2017
NAME OF THE PETITIONER(S) : THREE SIXTEEN FILMS
NAME OF THE RESPONDENT(S) : NEW GENERATION MEDIA CORPORATION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. NEWLIN FREDERICK

For Mr. V. Sajeev Kumar
Counsel for Pet.
Representing Counsel

[Signature]

V. Nagarajan
994011058

For Respondent

[Signature]

ORDER

Counsel for both the parties present. Counsel for Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on **18.08.2017 at 10.30 A.M.**

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)